

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) : (a) There is no restriction on inter-State movement of levy-free rice, wheat, coarsegrains and oilseeds. In view of the need to maximise procurement of rice for public stocks, the State Government of Andhra Pradesh, Karnataka, Haryana, Uttar Pradesh (in certain divisions) and Chandigarh Administration, have however, imposed inter-State movement restrictions on paddy. Madhya Pradesh, Rajasthan, Pondicherry and Tamil Nadu have allowed movement outside their respective State of paddy after payment of 25%, 25%, 30% and 50% export levy respectively.

(b) No, Sir.

(c) and (d) Do not arise.

Threat to launch an agitation by AIKVT

**827. SHRI GURUDAS DAS GUPTA :
PROF. SAURIN BHATTA-
CHARYA :
SHRI GAYA SINGH :**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that All India Kendriya Vidyalaya Teachers' Association has recently threatened to launch an agitation in support of its demands;

(b) if so, what is the response of Government; and

(c) whether any talks have been held with the Association in this respect ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) to (c) Yes, Sir. Talks have been held by Kendriya Vidyalaya Sangathan with the representatives of Teachers Associations including AIKVT, on 16th and 17th November, 1992 to discuss their demands.

Sports Hostels in the Country

828. DR. NARREDDY THULASI REDDY : Will the Minister of HUMAN
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RESOURCE DEVELOPMENT be pleased to state :

(a) how many Sports Hostels are there in the country and where they are located; and

(b) how many boys and girls are receiving training under the Sports Hostel Scheme of Sports Authority of India ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) There are 17 Sports Hostels in the country established by Sports Authority of India. Details have been given in the Statement (See below).

(b) Six Hundred and Eighty-one.

Statement

Sports Hostels in the Country

1. Cuttack (Orissa)
2. Siliguri (West Bengal)
3. Calcutta (West Bengal)
4. Guwahati (Assam)
5. Imphal (Manipur)
6. Dimapur (Nagaland)
7. Gandhinagar (Gujarat)
8. Bombay (Maharashtra)
9. Panaji (Goa)
10. Alwar (Rajasthan)
11. Bhiwani (Haryana)
12. Bilaspur (Himachal Pradesh)
13. Chandigarh (Chandigarh-UT)
14. Bangalore (Karnataka)
15. Madras (Tamil Nadu)
16. Hyderabad (Andhra Pradesh)
17. Calicut (Kerala)

**Acute Shortage of NCERT Books in
Arunachal Pradesh**

829. SHRI NYODEK YONGGAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government are aware that there is an acute shortage of NCERT books in the State of Arunachal Pradesh;

(b) whether Government are also aware that NCERT used to change curriculum frequently thereby causing great problem

to text book suppliers, publishers as well as the students; and

(c) if so, what is the Government's reaction thereto and the steps being taken to make available the text books to the students in time ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) According to the information given by the NCERT, there is no shortage of the text-books in Arunachal Pradesh. The NCERT does not distribute its textbooks in the State. At the beginning of each academic session, the Government of Arunachal Pradesh makes advance payment to the NCERT for purchase of the NCERT text-books, Workbooks and Supplementary Readers and asks its Delhi representative to make arrangement for lifting the requisite number of such books from Delhi-campus of the NCERT and their despatch to various destinations in the State. Out of 132 titles of NCERT books requisitioned for the 1992-93 session, adequate number of copies of 127 titles were lifted by the State Government during the period from 13-4-92 to 20-7-92 for supply of copies of the remaining 5 titles, the State Government has made advancement payment on 27-10-92 and the titles are being lifted by their representative.

(b) It is not true that the NCERT changes its School Curricula frequently. The last change in the School Curricula was done on the basis of the guidelines of the National Curricular Framework brought out by the NCERT in 1988, keeping in view the postulated of the National Policy on Education, 1986.

(c) Does not arise.

सदन में भारतीय मूर्तियों की नीलामी

830. श्री विश्वासराव रामराव पाटिल : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल ही में सदन में पुरातत्व महत्व की भारतीय मूर्तियों की नीलामी की गयी थी;

(ख) यदि हाँ, तो लगभग 40 मूर्तियाँ वहाँ कैसे पहुँच गईं;

(ग) क्या यह भी सच है कि पुरातत्व महत्व की बहुत सी वस्तुएँ तस्करी द्वारा विदेशों में पहुँच रही हैं;

(घ) यदि हाँ, तो क्या सरकार इनकी तस्करी को रोकने के लिए तथा विदेशों में पहले ही पहुँच चुकी वस्तुओं को देश में वापस लाने के लिए कोई योजना बनाने का विचार रखती है;

(ङ) उसका ज़ौरा क्या है; और

(च) यदि उपर्युक्त भाग (घ) और (ङ) का उत्तर नहीं है, तो उसके क्या कारण हैं ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उप-मंत्री (कुमारी झेलजा) : (क) से (ग) इस संबंध में भारत सरकार को ऐसी कोई सूचना प्राप्त नहीं हुई है ।

(घ) और (ङ) तस्करी रोकने और चुराई गई वस्तुओं, जो विदेशों में पहुँच गई हैं, को पुनः प्राप्त करने के लिए, भारत सरकार द्वारा यूनेस्को के समझौते "सांस्कृतिक संपदा के अवैध आयात, निर्यात और स्वामित्व के स्थानांतरण का निषेध एवं निवारण" का 24-1-1977 को अनुमोदन किया गया है । इसके अलावा, पुरावशेष और बहुमूल्य कलाकृति अधिनियम, 1972 की धारा 3 के अनुसार सक्षम प्राधिकारी की स्वीकृति के बिना पुरावस्तुओं और बहुमूल्य कलाकृतियों के निर्यात की अनुमति नहीं है । सीमा-शुल्क अधिकारियों के सहयोग से निकास बंदरगाहों (हवाई और समुद्री) पर जांच-पड़ताल की व्यवस्था भी की गई है । केन्द्रिय जांच ब्यूरो और इन्टरपोल से न केवल तस्करी का पता लगाने और उसको रोकने के लिए आवश्यक सहायता ली जाती है, अपितु विदेशों से वस्तुओं को पुनः प्राप्त करने के लिए भी सहायता ली जाती है ।

(च) प्रश्न नहीं उठता ।